

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 20th July, 2018

No. HCM/MJS/T-1/92-Estt/ 16859 In pursuance of the Resolution of the Full Court Meeting held on 19th July, 2018, in exercise of power conferred under Section 11(3) of Code of Criminal Procedure, 1973, the following MJS Grade-III officers are conferred with the power of Judicial Magistrate First Class:

Sl. No.	Name of the Officers	Place of postings
1.	Shri Sorokhaibam Sadananda Singh	Court of Civil Judge (Jr.Divn.)/JMFC, Jiribam.
2.	Km. Heeralata Moirangthem	Court of Civil Judge (Jr. Divn)/ JMFC, Imphal West-II
3.	Km. Bineshwori Maibam	Court of Civil Judge (Jr. Divn)/ JMFC, Ukhrul
4.	Km. Sharda Yengkhom	Court of Civil Judge (Jr. Divn)/ JMFC, Thoubal
5.	Smt. Laishram Rina Devi	Court of Civil Judge (Jr. Divn)/ JMFC, Churachandpur
6.	Smt. Margaret Niangsiamkim	Court of Civil Judge (Jr. Divn)/ JMFC, Kangpokpi

This notification shall come into force with immediate effect.

By order,

A. Guneshwar Sharma

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to :

1. The D.G.P., Govt. of Manipur.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges with a request to circulate the same to all the Judicial Officers under their jurisdiction.
4. The Registrar (Judl.)/(Admn.), High Court of Manipur.
5. The Special Judge (ND&PS) (FTC), Manipur/(ND&PS), Manipur
6. The Member Secretary, MASLSA, Imphal, Manipur.
7. All the Judges of Family Courts of Manipur.
8. The Addl. District & Sessions Judge (FTC), Manipur East/Manipur West.
9. The Addl. Sessions Judge, FTC/CAW, Manipur
10. The Director of Prosecution, Govt. of Manipur.
11. The Deputy Registrar (Judl.), High Court of Manipur.
12. Officers concerned.
13. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
14. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh.
15. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
16. The P.S. to Director, MJA, Imphal, Manipur.
- ✓ 17. The System Analyst, High Court of Manipur for uploading the same to the official website.
18. The Superintendent (Est-II), High Court of Manipur.
19. The Order Book/Guard File.